

These powers have been delegated to the Administrators of the Union Territories who will exercise them on the advice of a Standing Committee set up for the purpose.

Development fund for Frontline African States

659. SHRI HUSSAIN DALWAI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that a special Development fund has been organised to help the frontline States of Africa with a view to combat the after-effects of economic blockade of racist Government of South Africa ;

(b) which of the NAM countries are contributing to this fund ; and

(c) in what form the financial aid is proposed to be given to these frontline Africa States ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO) : (a) The Eighth Conference of Heads of States of Government of Non-aligned countries, held in Harare recently, resolved to establish the AFRICA (Action for Resisting Invasion, Colonialism and Apartheid) Fund, with the objective to strengthen the economic and financial capability of the Frontline States, to support the Liberation Movements, in South Africa and Namibia, to assist the Frontline States to enforce sanctions against South Africa and to cope with any retaliatory economic action by South African regime.

(b) The AFRICA Fund Committee is to draw up an action Plan for establishment of the Fund and for mobilisation of resources. Contributions to the Fund will be sought only after the organisational arrangements and modalities for operation of the Fund have been decided upon by the Fund Committee Members who are expected to meet shortly for this purpose.

(c) In terms of the resolution adopted by the eighth NAM Summit, the Fund is required to establish a strategic relief reserve to relieve shortages of essential commodities, to strengthen transport and communication systems in the Frontline States, to ensure the safety of infrastructural installations and networks, to neutralize negative trade effects to develop trained manpower resources and to intensify mobilization of international public opinion against Apartheid.

Check on Deficit Financing

660. SHRI RANJIT SINGH GAEKWAD : Will the Minister of FINANCE be pleased to State :

(a) whether the deficit financing during 1985-86 will be more than the revised estimate of Rs. 4,490 crores ;

(b) whether this will have impact on the inflationary trend in the economy ; and

(c) if so, steps taken or proposed to be taken to maintain a check on the hike of deficit financing ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The figures of budgetary deficit of the Central Government for 1985-86 will be known only after the accounts for the years are finally closed by the Controller General of Accounts.

(b) and (c) Do not arise.

Blacklisting of Companies Having Excise and Customs duties Arrears

661. SHRI KAMLA PRASAD SINGH : Will the Minister of FINANCE be pleased to state :

(a) the number of companies which have been blacklisted for having Excise and Customs duties arrears of Rs. 1 crore and above ;

(b) the details thereof ; and

(c) whether similar action is proposed against those against whom income tax arrears of Rs. 50 lakhs and above are outstanding ?